

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 699 of 2010

Satawan Kunwar

..... **Appellant**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Appellants

: Mr. G.P. Roy, Advocate

For the State

: Mr. Tapas Roy, APP

08/Dated: 26/03/2021

At the request of learned counsel for the appellant, put up this case in seriatim after Holi holidays.

(Ratnaker Bhengra, J.)

Nibha/Madhav/-